Enforcement of NCERT Syllabus in the Country

[†] 3877. SHRI P.K. MAHESHWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the 10+2 pattern is being followed in all the State of the country;

(b) whether at the time of enforcing the 10+2 pattern, Government had announced to uniformly enforce the syllabus of NCERT in all the States;

(c) if so, whether Government are aware that in several States, the syllabus of NCERT is not being enforced uniformly particularly in the public schools for all the classes;

(d) if so, the reasons therefor; and

(e) the concrete steps taken so far by Government in this direction?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir, 10+2 pattern is advised by NCERT and school education is a concurrent subject and State Governments/UTs are free to adopt the system relevant to their region.

(b) There is no enforcement as such since NCERT is only an advisory body in all such matters.

(c) and (d) Do not arise.

(e) Many public schools which are affiliated to CBSE follow NCERT syllabus.

Expenditure on Education

3878. SHRI SWARAJ KAUSHAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what has been the expenditure on education by Government, as a percentage of Gross Domestic Product, during 1997-98, 1998-99 and 1999-2000;

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[†] Original notice of the question was received in Hindi.